

**Brick Kilns in Delhi**

739. { **Shri P. K. Deo:**  
**Shri Narendra Singh**  
**Mahida:**

Will the Minister of Health be pleased to state:

(a) whether brick kilns in Delhi have been allotted any area in the Greater Delhi Plan;

(b) if so, whether they are located in the green belt or in the industrial area; and

(c) if any space has been demarcated for the operation of brick kilns in Delhi after the operation of the Delhi Land Reform Act, Delhi Panchayat Raj Act, Delhi Development Act and Delhi Restriction of Land Uses Act? .

**The Minister of Health (Dr. Sushila Nayar):** (a) and (b). In the Master Plan for Delhi it has been recommended that the brick kilns should be located half a mile away from the urbanizable limits of 1981.

(c) There are no specific areas mentioned for brick kilns in the Land Use Plan. The Plan merely indicates a protective limit as mentioned in reply to parts (a) and (b) of the question above. In this connection it is pointed out that the provisions of the Delhi Development Act, 1957 and the Rules and Regulations made thereunder have effect notwithstanding anything inconsistent therewith contained in any other law excepting the Slum Areas (Improvement and Clearance) Act, 1956 and that after the coming into operation of any of the Plans in a zone, no person can use or can be permitted to use any land in that zone, otherwise than in conformity with such plan. The provisions of the Master Plan framed under the Delhi Development Act, 1957 are, therefore, supreme in this respect.

**Movement of Coal on Sundays and Holidays**

740. { **Shri B. K. Das:**  
**Shri Subodh Hansda:**  
**Shri S. C. Samanta:**  
**Shri M. L. Dwivedi:**

Will the Minister of Railways be pleased to state:

(a) in what colliery areas the work of coal loading is being carried on during Sundays and holidays;

(b) whether any extra cost has to be incurred for such work; and

(c) what improvements in transport of coal have been effected due to such work?

**The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):** (a) Loading is done on Sundays and holidays in all colliery areas but the number of wagons loaded during Sundays and holidays is less than the number of wagons loaded on other week days particularly in the case of Korea-Rewa, Pench & Chanda Singareni and Talcher coalfields.

(b) Government is not aware of the details. Some collieries may have to pay over-time according to the Provisions of the Mines Act.

(c) There has been some improvement but there is room for greater improvement since the loading on Sundays and holidays is still less than the loading on other week days.

**Cooperative Farming**

741. { **Shri B. K. Das:**  
**Shri Subodh Hansda:**  
**Shri S. C. Samanta:**  
**Shri M. L. Dwivedi:**

Will the Minister of Community Development, Panchayati Raj and Cooperation be pleased to state:

(a) which districts have so far been selected for pilot projects in co-

operative farming under the Third Five Year Plan;

(b) in which of them cooperative farming societies have been organised; and

(c) in how many of these societies there has been participation from Government in share capital?

**The Deputy Minister in the Ministry of Community Development, Panchayati Raj and Cooperation (Shri Shyam Dhar Misra):** (a) to (c). Statements I and II are laid on the Table of the House. [See Appendix I, annexure No. 75].

#### **Bridges proposed by Kerala Government**

**742. Shri P. Kunhan:** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 620 on the 3rd May, 1962 and state:

(a) whether work on all the seventeen over/under bridges proposed by the Kerala Government has started;

(b) if not, the reasons for the delay; and

(c) how many of these will be completed during the Third Five Year Plan period?

**The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):** (a) to (c). Of the seventeen schemes for over/under bridges recommended by the Government of Kerala during the Third Five Year Plan, work on five bridges is already in progress and expected to be completed during the year 1962-63. Of the remaining 12 schemes, seven have been included in the Railway's Works Programmes for 1962-63 and 1963-64, as per the priority indicated by the State Government. The balance five schemes would be included in the Works Programme for subsequent years, if the State Government also provide necessary funds in their own budget for their portion of the work.

As a general policy, the Railway constructs the bridge proper and the State Government constructs the sloping approaches to the bridge. The completion of these bridges depends, therefore, on the State Government completing their portion of the work; and, as such, it is difficult to indicate at this stage the number of schemes that would actually be completed during the Third Plan period.

#### **Minor Irrigation in Kerala**

**743. Shri P. Kunhan:** Will the Minister of Food and Agriculture be pleased to state:

(a) the total acreage brought under minor irrigation in Kerala during the Second Five Year Plan;

(b) the total acreage stipulated to be brought under minor irrigation in Kerala during the Third Five Year Plan; and

(c) how many minor irrigation schemes have been carried out during the Second Plan period?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas):** (a) 1.34 lakh acres.

(b) 1.92 lakh acres.

(c) Information is being collected and will be placed on the Table of the Sabha as soon as received.

#### **National Projects Construction Corporation**

**744.** { **Shri Subodh Hansda:**  
**Shri B. K. Das:**  
**Shri S. C. Samanta:**  
**Shri M. L. Dwivedi:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the objectives of setting up of National Projects Construction Corporation by Government have been fulfilled;

(b) if so, in what way;

(c) whether it is a fact that several States have not participated in the